

the Custodians of Evacuee Property in the country; and

(b) whether the evacuee shares of these properties would be resumed and their rents realised as before and credited to the Fund collected for this purpose?

The Minister of Rehabilitation (Shri Tyagi): (a) and (b). It is presumed that this question relates to wakf-alal-aulad properties. These properties also vested in the Custodian. These wakfs are primarily meant for the benefit of the descendants of the wakf but they also contain a provision for charity and are ultimately dedicated to God. These properties cannot be acquired under the Compensation Act because they involve interests of charity and non-evacuee beneficiaries. It was, therefore, decided to reinquish the evacuee beneficiaries interest in such properties in favour of non-evacuee beneficiaries. As no separate records have been maintained for these properties, it is not possible to supply information in regard to the total value of wakf properties transferred so far by the Custodian. Moreover, the collection of this information will not be commensurate with the time and labour involved.

Central Zonal Council Meeting

1612. **Shri P. Venkatasubbaiah:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Zonal Council met in Bhopal recently;

(b) if so, the main issues discussed;

(c) whether rationalisation of borders between the States of Uttar Pradesh and Madhya Pradesh has been discussed; and

(d) the decision arrived at?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a). Yes.

(b) A list of the items discussed in the Seventh meeting of the Central

Zonal Council which was held at Bhopal on the 19th September, 1964, is laid on the Table of the House. [Placed in Library. See No. LT-3291/64].

(c) Yes.

(d) A copy of the proceedings embodying the decisions taken by the Council will be placed in the Parliament Library as soon as they are finalised.

नेशनल बुक ट्रस्ट में सम्पादक

1613. { श्री यशपाल सिंह :
श्री हुकमचन्द कछराय :
श्री सोलंकी :
श्री बृजराज सिंह :
श्री राजाराम :
श्री रामचन्द्र उलाका :
श्री यु० सि० चौधरी :
श्री रामेश्वरानन्द :
श्री वाडिया :
श्री गोरी शंकर कक्कड़ :
श्री काशी राम गुप्त .:
श्री स० मो० बनर्जी :
श्री प्रकाशबीर शास्त्री :
डा० ब० ना० सिंह :
श्री दे० जी० नायक :
श्री बागड़ी :
श्री प० ह० भील :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेशनल बुक ट्रस्ट में सम्पादक का पद बदल कर प्रोडक्शन मैनेजर का पद बनाया गया और वर्ष 1962 के अन्त में 720—1000 रुपये के वेतन स्तर में सम्पादक का नया पद बनाया गया ;

(ख) क्या यह भी सच है कि सभापति, श्री केसकर ने श्री सुरेश चन्द्र अस्थाना को इस पद पर नियुक्त किया था ;

(ग) क्या यह भी सच है कि श्री अस्थाना वे अप्रैल, 1963 में उस पद से त्याग पत्र दे दिया था और, यदि हाँ, तो इसके क्या कारण थे ;

(घ) क्या यह भी सच है कि श्री अस्थाना नेशनल बुक ट्रस्ट में 7 जून, 1963 को सम्पादक के रूप में 750 रुपये मासिक पर पुनः नियुक्त किये गये ; और

(ङ) यदि हाँ, तो इस पद पर किसी अन्य व्यक्ति को नियुक्त न करने और इसे श्री अस्थाना के लिए खाली रखने के क्या कारण थे ?

शिक्षा मंत्री (श्री मु० क० खारला) :
(क) जी हाँ ।

(ख) जी हाँ ।

(ग) जी हाँ । श्री अस्थाना के त्याग पत्र के अपार उन्होंने केवल व्यक्तगत कारणवश इस्तीफा दिया ।

(घ) जी हाँ ।

(ङ) श्री अस्थाना ने 25 अप्रैल 1963 को इस्तीफा दिया था और उन्हें उस पद पर 7 जून, 1963 को अस्थायी रूप से पुनः नियुक्त किया गया । किशोर अन्य व्यक्ति को इस पद पर नियुक्त करने के लिए बॉच का समय बहुत कम था । फिर भी, इस बॉच पद को विज्ञापित किया गया था और इस प्रयोजन के लिए नियुक्त चुनाव समिति को सिफारिश पर पद को जुलाई, 1963 में खम्बां अवधि के लिए भर लिया गया ।

Punjab Regional Formula

1614. Shri Kapur Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the Punjab Government have recently issued direction that even at the district level Punjabi need not be deemed and treated as the exclusive official language of administration in the Punjabi Region; and

(b) if so, how far these directions are consistent with the Regional Formula?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No.

(b) Does not arise.

Travel in Kashmir of Director of Information West Pakistan

1615. Shri Hari Vishnu Kamath: Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Shri Aga Ashraf, the Director of Information, West Pakistan, travelled extensively in Jammu & Kashmir recently; and

(b) if so, the reasons for permitting him to do so?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No, S r.

(b) Does not arise.

Refusal of permission to sue Health Minister

1616. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the report published in the newspapers of 16th September, 1964 to the effect that permission to sue the Minister of Health was refused to the President of the New Delhi Municipal Committee, is correct;

(b) if so, on what ground the permission was refused; and